

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 359 OF 2017 IN APPEAL NO. 141 OF 2017

Dated: 8th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Sree Rayalaseema Alkalies and Allied Chemicals Ltd.

.... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. Prerna Singh for R-2

ORDER

Learned counsel for the appellant seeks four weeks time to file reply to the I.A. as well as to the appeal. She may file the same on or before 05.12.2017 after serving copy on the other side.

List the I.A No. 359 of 2017 along with the main appeal on **06.12.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg